

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nichita Paul	Petitioner	

Counsel for petitioner is present. She has filed memo about service of petition copy on the ROC as well on the Deputy Commissioner of Income Tax. She also reported that notice is sent to the RD along with petition copy and acknowledgment will be filed on the next date of hearing. She has also filed accounting statement certificate issued by the Auditor. Await report from ROC and RD. Counsel requested time for service of notice and petition copy on the Official Liquidator.

List it on 24.07.2017.

  
MEMBER (J)

  
MEMBER (T)